



**Union Territory of Jammu & Kashmir.**  
**Planning, Development and Monitoring Department**  
**Civil Secretarial J&K.**

**NOTIFICATION**

Jammu, the 6<sup>th</sup> January 2026

**SO- 6\** :- In exercise of the powers conferred by Sub-Section (2) of Section 4 of the Census Act, 1948 (Central Act No. 37 of 1948), the Government of Jammu and Kashmir hereby appoints categories of officers shown in column (2) of the below mentioned table as Census Officers with designations and the local area shown against each category in columns (3) and (4) of the table respectively for the purpose of the Census of India 2027; namely:-

**Rural Areas (Tehsils)**

S.No	Category of Officers	Designation	Local Area/ Jurisdiction
1	2	3	4
1	Divisional Commissioner Jammu/ Kashmir	Divisional Census Officer	Within their respective Divisions
2	Deputy Commissioner of all Districts	Principal Census Officer	Within their respective Districts
3	Additional Deputy Commissioner of all Districts	District Census Officer	Within their respective Districts
4	District Statistics and Evaluation Officer (DSEO) of all districts	Additional District Census Officer	Within their respective Districts
5	All Sub-Divisional Magistrates	Sub-Divisional Census Officer	Within their respective Sub-Divisions
6	All Tehsildars	Charge Census Officer	Within their respective Tehsils

**Urban Areas (Municipal Corporations, Municipal Councils, Municipal Committees and Cantonment Boards)**

S.No	Category of Officers	Designation	Local Area/ Jurisdiction
1	2	3	4
1	Commissioners of Municipal Corporations of Jammu/ Srinagar	Principal Census Officer	Within their respective Municipal Corporations.
2	Joint Municipal Commissioners of Municipal Corporations of Jammu/ Srinagar	City Census Officer	Within their respective Municipal Corporations.
3	Deputy Commissioners/ Secretary of Municipal Corporation Jammu/ Srinagar	Charge Census Officer	Within their respective Municipal Corporations.
4	Chief Executive Officers/ Executive Officers of the Municipal Councils/ Municipal Committees/ Cantonment Boards	Charge Census Officer	Within their respective Municipal Councils/ Municipal Committees/ Cantonment Boards.

The Government of Jammu and Kashmir in further exercise of the powers conferred by sub-section (4) of section 4 of the Census Act, 1948, hereby authorizes the aforesaid Census Officers to appoint, within their respective jurisdictions, such Supervisors and Enumerators as may be required for taking the census or assisting in the taking of the census.

**By Order of the Government of Jammu & Kashmir.**

Sd/-

**(Dr Ashish Chander Verma) IAS**  
**Financial Commissioner (ACS)**

**Planning Dev. & Monitoring Department.**

No. PDMD-PFD/21/2021-02-PDMD (22386)

Date: 01.01.2026

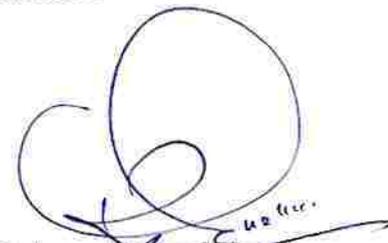
**Copy to the:**

1. Registrar General and Census Commissioner, India, Janaganana Bhawan, 2/A, Mansingh Road, New Delhi-11001.

**Copy also to:**

1. All Financial Commissioners.
2. Director General Police J&K.

3. Registrar General, High Court of Jammu & Kashmir and Ladakh.
4. All Administrative Secretaries to Government J&K.
5. Chief Electoral Officer, J&K.
6. Divisional Commissioner, Jammu / Kashmir.
7. Director, Anti-Corruption Bureau, J&K.
8. Director General, IMPARD, J&K.
9. Director, Census Operations, J&K.
10. All Head of the Department's J&K.
11. All Deputy Commissioner's. J&K.
12. Director, Information J&K.
13. Director Archives, Archaeology & Museums.
14. Secretary, J&K Legislative Assembly.
15. General Manager, Govt. Press, Jammu/Kashmir.
16. Private Secretary to the Hon'ble Lieutenant Governor, UT of J&K.
17. Private Secretary to the Hon'ble Chief Minister UT of J&K.
18. Private Secretaries to all Hon'ble Council / Cabinet Ministers.
19. Private Secretary to the Chief Secretary, UT of J&K.
20. Pvt. Secretary to the FC (ACS), PD&MD UT of J&K.
21. Stock file/Website PD&MD.



**(Gulzar Ahmad Dar)**  
**Special Secretary to Govt.**  
**PD&MD**